F. No. C-50/75/2019-Ad.II (Pt.)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

*****

New Delhi the 19th November, 2019

To,
The concerned Chief Commissioners/Director Generals in CBIC.

Subject: General Election to the Legislative Assembly of Jharkhand and some bye-

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. III dated 18th November, 2019 (copy enclosed) on the subject mentioned above and to inform that the Commission has relieved 2 IRS(C&CE) officers (Shri Om Prakash Bishnoi IRS(C&CE):2014 (R-24678) and Shri G. Manigandaswamy, IRS(C&CE):2010 (R-23904)) from election duty.

2. It is requested that the directions of the Election Commission of India may be communicated to above mentioned 2 Expenditure Observers accordingly.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel.No. 011-23095529

Encl. As above
Copy to:
The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 18th November, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Subject:-General Election to Legislative Assembly of Jharkhand and some bye-elections. 2019-
Releasing of Expenditure Observers-Regarding.

Sir,

I am directed to refer to the Commission’s letter of even number dated 07.11.2019 and
to state that the Commission has relieved the following 02 IRS(C&CE) officers from election
duty as Expenditure Observer assigned to them in General Election to Jharkhand Legislative
Assembly and Karnataka bye-elections. 2019:-

1. Sh. Om Prakash Bishnoi, IRS(C&CE):2014 (R-24678)
2. Sh. G. Manigandhaswamy, IRS(C&CE):2010 (R-23904)

2. You are requested to intimate the Expenditure Observers and their controlling authority
accordingly.

Yours faithfully,

(Anup Kumar Khakhlary)
Under Secretary

Copy to:-

1. The Chief Electoral Officer, Jharkhand, Ranchi for information and necessary action. (By
Camp Bag/e-mail)
2. The Chief Electoral Officer, Karnataka, Bangalore for information and necessary action. (By
Camp Bag/e-mail)
3. The Expenditure Observers concerned for information. (By e-mail)

(Anup Kumar Khakhlary)
Under Secretary